NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No. 46/2006

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

| Name of the Company | | Ashok Mittal & AnrVersus-Uniworth Resorts Ltd & Ors | | |
|---------------------|--|---|------------------------|---------------------|
| Un | nder Section | 397/398 | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |
| リ | Sidhartha | Mikra, Sr. Adv. | | |

- 2) M. Hossain, Adv.
- 3) Swaraj Shaw, Adv.
- u) Titash Mukhujee, Adr.
- S) Suruchi Khunteta, Adv.

Petitioners Swaraj Shaw 8/01/18

ORDER

is present. No one is Ld. Counsel for the petitioners present from the respondent's side.

Heard the arguments of the Ld. Counsel of the petitioners regarding C.A.No. 122/2007.

Reserved for order.

Sd

(Jinan K.R.) Member (J)

8d (V.P.Singh) Member (I)